

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 378 OF 2017

Dated: 25th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

SKS Ispat and Power Ltd.

...Appellant(s)

Vs.

**Chhattisgarh State Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Kumar for
Mr. Ashish Anand Barnard

Counsel for the Respondent(s) : Mr. Ritesh Khare for R-1
Mr. Apoorv Kurup for R-2

ORDER

Learned counsel for the respondents again seeks four weeks more time to file reply. As a last chance time is granted and they may take steps to file reply along with IA on or before 23.08.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **19.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**